

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

APPEAL/5(CH)2023

IN THE MATTER OF:

Kesha Lata

...

Petitioner

Versus

Punjab Builder and Traders Pvt. Ltd. & ...
Ors.

Respondents

Under Section: 58(3) & 59, CA 2013

Order delivered on 14.06.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 23.08.2024.

Sd/-

Court Officer

June 14, 2024
Priyanka